

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO(s). 1210-1213 OF 2012

MAHESH DHANAJI SHINDE

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned order, permission to file lengthy list of dates and office report)

CRIMINAL APPEAL NO. 2089-2091 of 2012

(With appln. for stay of execution proceedings)

CRIMINAL APPEAL NO. 1238-1239 of 2012

(With office report)

CRIMINAL APPEAL NO. 1240-1241 of 2012

(With office report)

Date: 06/02/2014 These Appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s) Ms. Aparna Jha, Adv.

in Crl.A.Nos. Mr. Braj Kishore Mishra, Adv.
1210-1213/12 &
2089-2091/12

In Crl.No.1238-39/12 Mr. Colin Gonsalves, Sr. Adv.
& 1240-1241/12 Mr. Kamlesh Mishra, Adv.
Ms. Jyoti Mendiratta, Adv.
Mr. Shivaji M. Jadhav, Adv.

For Respondent(s) Mr. Sushil Karanjkar, Adv.

For State Mr. S.N. Bhanage, Adv.
Mr. P.R. Narvekar, Adv.
Mr. A.P. Mayee, Adv.
Ms. Asha Gopalan Nair, Adv.
Mr. Amol B. Karande, Adv.

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UPON hearing counsel the Court made the following
O R D E R

Heard Ms. Aparna Jha, learned counsel appearing on behalf of the appellants in Criminal Appeal Nos. 1210-1213/12 & 2089-2091/12, Mr. Colin Gonsalves, learned senior counsel appearing on behalf of the appellants in Crl.A.No.1238-39 of 2012 & Crl.A.Nos. 1240-1241 of 2012 and Mr. Sushil Karanjkar, learned counsel appearing on behalf of the respondent-State of Maharashtra.

Hearing concluded.

Judgment reserved.

Written submissions, if any, may be filed within one week from today.

[Madhu Bala]
Court Master

[Savita Sainani]
Assistant Registrar